

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

**Most  
Urgent**

The Principal District & Sessions Judge,  
Reasi, Rajouri, Poonch, Ramban, Srinagar,  
Anantnag, Kulgam, Bandipora, Shopian, Budgam,  
Ganderbal, Leh, Kupwara, Baramulla and Pulwama

NO:- 15092-STS Dated :- 25.7.2017

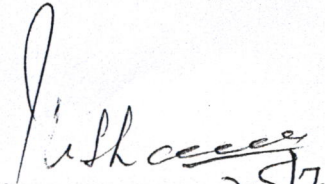
Subject :- Physical Verification of pending Cases.


Sir,

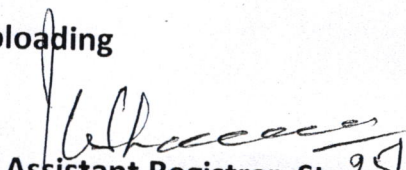
Kindly refer this office letter NO:- 8749-71/Sts Dated:- 01.07.2017, on the subject cited above, it is submitted that the aforementioned requisite ( consolidated ) information is still awaited over a lapse of three weeks .

In this connection, it is once again requested that the requisite information may be sent to this office by e.mail hcjmu-jk@ nic.in or by tele. Fax No. 0194 2506639 at the earliest enabling us to communicate the same to the concerned authority .

Yours faithfully,

  
( K.K.Sharma) 25/7/17  
Assistant Registrar, Sts

 Copy to the :-  
Incharge N I C, High Court of J&K, Srinagar for uploading

  
Assistant Registrar, Sts 25/7/17